

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/131/2016
NAME OF THE PETITIONER(S) : G. Rajendran
NAME OF THE RESPONDENT(S) : M/s G4 Investments (India) Private Limited & 5 others
UNDER SECTION : 235, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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P.H. ARUNJITH PANDIAN

① FOR M. ROUSHAN ARIQ

for CIBI VISHNU

PETITIONER

M. R. A. A.

for RESPONDENT

② H. KARTHIK RESHADDE
W. HARE KUMAR

W. H. A. A.

ORDER

Counsels representing both the parties are present and prayed time for making submissions. Time is enlarged at request. Put up on 23.02.2018.

-sd-
(S VIJAYARAGHAVAN)
Member(Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc